

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of July 2019

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
CIVIL CASES				
Regular First Appeal	31963	558	1204	31317
Execution First Appeal	48	3	4	47
Regular Second Appeal	50635	523	363	50795
Execution Second Appeal	395	6	13	388
First Appeal from Order (MACT)	45579	476	747	45308
First Appeal from Order (Misc)	6547	107	89	6565
First Appeal from Order (Matrimonial)	2070	29	65	2034
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	290	9	20	279
Civil Revision	13149	754	634	13269
Civil Writ Petition	68643	3482	3863	68262
Letters Patent Appeal	3538	151	287	3402
Election Petitions	18	2	0	20
Recreminatory	1	0	0	1
Application in Election Petition	17	0	0	17
Probate	5	0	0	5
Matrimonial Reference	0	0	0	0
Income Tax Cases	2	0	0	2
Income Tax Appeals	1636	46	28	1654
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	29	3	1	31
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	33	0	0	33
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	13	0	0	13
Central Excise Cases	0	0	0	0
Central Excise Act	131	11	6	136
Interest Tax Appeals	0	0	0	0
Vat Appeals	386	32	19	399
General Vat Reference	0	0	0	0

Vat Revisions	5	0	0	5
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	69	0	9	60
Civil Reference	4	0	0	4
Civil Original	15	0	0	15
Civil Contempts	4916	423	589	4750
Contempt Appeal Civil Petition	15	1	0	16
Arbitration Cases	466	33	9	490
Execution Liquidation	0	0	0	0
Company Appeals	42	0	1	41
Company Petitions	291	0	18	273
X-Objection	1913	61	31	1943
Transfer Application	581	96	151	526
Review Applications	1007	76	85	998
Civil Suit - Original Side	1	0	0	1
Total of Civil Cases	234466	6882	8236	233112
CRIMINAL CASES				
Criminal Appeal - DB	12911	94	66	12939
Criminal Appeal - DB Acquital	1247	189	3	1433
Criminal Appeal - SB	42681	331	85	42927
Criminal Appeal - SB Acquital	772	28	2	798
Criminal Revision	14560	364	301	14623
Criminal Revision (Family)	937	116	45	1008
Criminal Writ	141	100	87	154
Murder Reference	11	0	2	9
Contempt Appeals (Criminal)	100	2	0	102
Criminal Main Misc	29835	5038	4656	30217
Criminal-Complaint-OJ	1	0	0	1
Pet. U/s 378 (3&4)	8091	563	96	8558
Criminal Reference	2	0	0	2
Total of Criminal Cases	111289	6825	5343	112771
Total of Main Cases (Civil & Criminal)	345755	13707	13579	345883

Institution includes 139 cases of Remand back and Restored cases.